

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> NOVEMBER, 2023, 10:30 A.M.**

**CP No. 125/CTB/2020**

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Suresh Kothari -Vs- Rajat Buildcon India Pvt. Ltd. & Ors.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Saswat K. Acharya, Adv.

For Respondent (s) Abhinav Kardekar, Adv.  
Gurpreet Kaur Chawla, Adv.

**ORDER**

Both side counsels present, due to power shut down virtual hearing impaired and could not continue the proceeding with UPS device, hence matter adjourned to 20.12.2023.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**